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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/108/2016
NAME OF THE PETITIONER(S) : C.J. Mathew
NAME OF THE RESPONDENT(S) : M/s August Builders & Contracts (India) Pvt. Ltd. & 3 others
UNDER SECTION : 397/398 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Adv. Narayana P. Polty For Petitioner



2. S. Manjula Devi, Adv
For KSR & Co company secretaries up

For Respondents



CBE

ORDER

Counsel for the petitioner present. Counsel for respondents present. Counsel for petitioner stated that they may be granted time to file sur sur rejoinder to which counsel for respondents has raised objections. The prayer of the counsel for petitioner is granted by enlarging two weeks' time during which he shall file the sur sur rejoinder by serving a copy to the other side. The matter will be taken up for final hearing. Put up on **09.12.2016 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)